

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
PRABHU SHANTI REAL ESTATE PRIVATE LIMITED OPERATING IN REAL
ESTATE INDUSTRY AT BAHADURGARH, HARYANA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	PARTICULARS	RELEVANT
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PRABHU SHANTI REAL ESTATE PRIVATE LIMITED CIN: U45201DL2004PTC126261 PAN: AADCP4951H
2.	Address of the registered office	Flat No.2, Ground Floor Blk -D, Pkt -5, Sector 15, Rohini, Delhi - 110089
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	Residential Project namely 'PDM Hi-Tech Homes' located at Sector 3A, Bahadurgarh, Haryana
5.	Installed capacity of main products/ services	Residential Project namely 'PDM Hi-Tech Homes' located at Sector 3A, Bahadurgarh, Haryana
6.	Quantity and value of main products/ services sold in last financial year	As pe the Audited Financial Statements for FY 2016-18 Revenue from operations : Rs.23,03,96,250 /-
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedule) of two years, lists of creditors are available at URL:	The interested person may write on ip.prabhushanti@gmail.com to the RP for the last available Financial Statement of two years and list of creditors.
9.	Eligibility for resolution applicants under section 25(2)(h) of the code is available at URL:	The interested person may write on ip.prabhushanti@gmail.com to the RP for the eligibility criteria.
10.	Last date for receipt of expression of interest	02/02/2024
11.	Date of issue of provisional list of prospective resolution applicants	12/02/2024
12.	Last date for submission of objections to provisional list	17/02/2024
13.	Date of issue of final list of prospective resolution applicants	27/02/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03/03/2024
15.	Last date for submission of resolution plans	02/04/2024
16.	Process email id to submit Expression of Interest	ip.prabhushanti@gmail.com



Devendra Umrao
IBBI Regn. No.: IBBI/IPA-003/IP-N00223/2019-2020/12640
94-D, Pocket F ,Mayur Vihar Phase 2 , Delhi - 110091
In the matter of Prabhu Shanti Real Estate Private Limited
AFA valid upto: 07.11.2024

Date : 18.01.2024
Place : New Delhi